

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.328/10

Friday this the 21st day of May 2010

C O R A M :

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

R.Somarajan Nair,
Senior TOA (P),
Customer Service Centre (CSC),
Telephone Exchange, Konni.

...Applicant

(By Advocate Mr.K.A.Abraham)

V e r s u s

1. Union of India represented
by the Chief General Manager,
Electrone, BSNL, Thiruvananthapuram.
2. General Manager,
Bharath Sanchar Nigam Ltd.,
Pathanamthitta, SSA, Thiruvalla.
3. Area Manager,
BSNL, Pathanamthitta.Respondents

(By Advocate Mr.T.C.Krishna [R2&3])

This application having been heard on 21st May 2010 the Tribunal on
the same day delivered the following :-

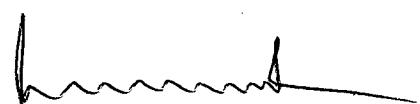
O R D E R

HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER

Counsel for the applicant has submitted that there is some mistake
crept in this OA and he would like to withdraw the same with liberty to file a
fresh OA. Accordingly, this OA is dismissed as withdrawn with liberty to
the applicant to file a fresh OA in accordance with the rules. There shall be
no order as to costs.

(Dated this the 21st day of May 2010)


**K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER
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**GEORGE PARACKEN
JUDICIAL MEMBER**